

(b) if so, the details thereof; and

(c) the excess amount proposed to be spent on their security this year in comparison to the previous year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) and (c) During 1996-97 an amount of Rs. 37.49 crores was spent by SPG on the security of Prime Minister, Ex-Prime Ministers and their family members. The estimated expenditure proposed to be incurred by SPG will be to the tune of Rs. 45.49 crores during 1997-98. There will thus be an increase of Rs. 8.10 crores in the expenditure to be incurred by SPG.

Export of Sugar to Indonesia

4870. SHRI UTTAM SINGH PAWAR : Will the Minister of FOOD be pleased to state:

(a) the quantum of sugar targetted for export to Indonesia during the year 1996-97;

(b) the actual export so far to that country by Indian Sugar and General Industry Export-Import Corporation; and

(c) the reasons for not meeting the target fixed earlier?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) to (c) No target has been fixed for export of sugar to Indonesia during the financial year 1996-97.

However, a quantity of 1,56,774.0 mts. of sugar has been exported to Indonesia by M/s. Indian Sugar & General Industry Export Import Corporation Ltd. during the financial year 1996-97.

Traffic Cops

4871. SHRI K.C. KONDAIAH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government had taken up a study under its "Aeroallergns and Human Health Aerobiological studies" programme in Bangalore city on the traffic cops;

(b) if so, the result of the said study; and

(c) the steps suggested to protect the traffic cops from abnormal lung functions related to Asthma.

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes, Sir.

(b) and (c) The Ministry of Environment and Forests has sponsored an All India Coordinated Project on Aeroallergens and Human Health at twenty six centres in the country including one centre at Bangalore. Between December 5, 1996 and January 25, 1997, a survey was conducted on 1045 traffic policemen in Bangalore and two Peak Expiratory Flow Rate (PEFR) reading was recorded in case of 273 persons. Further studies are required to identify causative sources and to suggest prevention of respiratory problems/allergy.

[Translation]

Centrally Sponsored Schemes

4872. SHRI RAM KRIPAL YADAV :
DR. RAMESH CHAND TOMAR :
SHRI RADHA MOHAN SINGH :
SHRI MOHAMMAD ALI ASHRAF FATMI :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government are considering to transfer the schemes run by the Union Government to State Governments and Panchayati Raj;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c) The Approach Paper to the Ninth Plan (1997-2002) approved by the National Development Council in its meeting held on 16.01.1997 *inter alia* states that "the Centrally Sponsored Schemes should be confined to schemes on an inter-State character; matters impinging on national security selected national priorities where Central supervision is essential for effective implementation; and multi-State externally financed projects where Central coordination is necessary for operational reason. Except for such schemes, all other schemes should be transferred to States alongwith corresponding funds. The exact details of the schemes which can be so transferred would have to be worked out in consultation with the Central Ministries as well as State Governments so as not to cause any disruption in the field."

The exercise for implementing the proposal is presently underway in Planning Commission and the same will be incorporated in the Ninth Plan.

Death of CRPF and BSF Personnel

4873. DR. RAM LAKHAN SINGH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of security forces personnel and officers of C. R. P. F., B. S. F. and other forces belonging to Madhya Pradesh who died between March 1992 to March 1997;

(b) whether the deaths of employees belonging to Bhind and Morena districts of Madhya Pradesh has been dubbed as suicides in a planned manner;

(c) if so, the details thereof;

(d) whether the said deaths were inquired into;

(e) whether the families of the deceased have been deprived of the financial assistance; and

(f) if so, the action being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) A 165 personnel of CRPF, BSF, ITBP and CISF belonging to Madhya Pradesh died during the period between March 1992 to March 1997 (CRPF-49, BSF-84, ITBP-3, CISF-29).

(b) No Sir.

(c) and (d) Not applicable.

(e) and (f) All financial assistance have been paid to the next of kin of the deceased personnel as per the Rules.

Sadar Darwaza

4874. SHRI ASHOK PRADHAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that a group of fundamentalists have tried to create terror on March 7, 1997 by breaking the Sadar Darwaza of century old Historical Monument (Madarsa) situated at Safdarjung in Delhi in the name of offering Namaj;

(b) if so, the reaction of the Government in this regard;

(c) the number of fundamentalists arrested by the Government and the details of the action taken against them; and

(d) the steps taken or proposed to be taken by the Government for providing adequate security to the Historical Buildings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (c) A group of persons is reported to have forcibly entered the mosque in Safdarjung Tomb Complex on 7th March, 1997 to offer prayers after breaking its old original wooden gate. A criminal case was registered and two persons were arrested.

(d) The maintenance and up-keep of the ancient and historical monuments declared to be of national importance is regulated under the Ancient Monument and Archaeological Sites & Remains Act, 1958 and the Rules framed thereunder.

[English]

Production of Fertilizers

4875. SHRI HARIN PATHAK : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the production of fertilizers in Gujarat is not in accordance with its production capacity;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to enhance its production?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) The major fertilizer units located in the State of Gujarat have been operating at satisfactory levels of their production capacity.

(b) Does not arise.

(c) Towards enhancing fertilizers production capacity in Gujarat, M/s. Indian Farmers Fertilisers Cooperative Ltd. are currently implementing a project for expanding the capacity of their plant at Kalol by 1.5 lakh MTPA and a project for DAP/NPK additional trains to their existing plant at Kandla increasing the capacity by 2.27 lakh MTPA of DAP and 3.70 lakh MTPA of NPK. Also, there is a proposal of M/s. Krishak Bharati Cooperative Ltd. to set up a 3rd stream ammonia-urea plant at Hazira for an additional capacity of 7.26 lakh MTPA.

ISI Activities

4876. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Kerala has made any representation regarding I. S. I. activities in the State; and

(b) if so, the details thereof and the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Information is being collected and will be laid on the Table of the House.

[Translation]

Production of Mango

4877. SHRI RAJENDRA AGNIHOTRI : Will the Minister of AGRICULTURE be pleased to state: